

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11882 OF 2016-DB

[Arising out of Order-in-Original/Appeal No CCESA-VAD-APP-II-VK-159-174-2016-17 dated 28.07.2016 passed by Commissioner of Central Excise-VADODARA-I]

Gujarat Insecticides Limited

Plot No 805-806 GIDC
Ankleshwar, BHARUCH, GUJARAT

.... Appellant

VERSUS

Commissioner of Central Excise & ST, Bharuch

Vadodara-II, GST Bhavan, Subhanpura, Vadodara
Vadodara, Gujarat -390023

.... Respondent

APPEARANCE :

Shri Dhaval K. Shah, Advocate for the Appellant

Shri Himanshu P Shrimali, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C.L. MAHAR, MEMBER (TECHNICAL)**

DATE OF HEARING /DECISION: 12.01.2024

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No. 11881 of 2016.

**(Ramesh Nair)
Member (Judicial)**

**(C L Mahar)
Member (Technical)**

KL